

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17503/2026	CHAGU @ SUSANTA SHARMA @ SUSHANTA KUMAR SHARMA VS STATE OF ODISHA	BHASKAR KUMAR KUND VS	RAJNAGAR /43 /2026 () //	
2	D-BLAPL/17506/2026	SUMANT SETHI @ SUMAN SETHI @ SUVAM VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	GURUDIJHATIA /83 /2026 () //	
3	D-BLAPL/17508/2026	DIBAKAR SABAR VS STATE OF ODISHA	DEVASHIS PANDA VS	RAMANAGUDA /2 /2025 () //	
4	D-BLAPL/17517/2026	AMARJIT PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 () //	
5	D-BLAPL/17519/2026	PURUSOTTAM NAIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /280 /2025 () //	
6	D-BLAPL/17523/2026	LALIT BHUJABAL @ LALIT BHUJABALA VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /15 /2025 () //	
7	D-BLAPL/17529/2026	AJAYA KUMAR MOHAPATRA VS UNION OF INDIA(NCB)	DEEPAK RANJAN PARIDA VS	NCB BHUBANESWAR /7 /2024 () //	
8	D-BLAPL/17532/2026	BIDESI JANI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /29 /2026 () //	
9	D-BLAPL/17539/2026	SANA @ SANATAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GUNUPUR /30 /2025 () //	
10	D-BLAPL/17548/2026	PRAFULLA KUMAR ROUT VS STATE OF ODISHA(VIG.)	JITENDRA KUMAR MISHRA (2) VS	CUTTACK VIGILANCE /3 /2026 () //	
11	D-BLAPL/17552/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	GHATAGAON /200 /2026 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :10/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/17554/2026	TRILOCHAN BHOI @ TILUA VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHARICHHAKA /102 /2026 () //	
13	D-BLAPL/17558/2026	AMIT BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /94 /2026 () //	
14	D-BLAPL/17562/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	GHATAGAON /199 /2026 () //	
15	D-BLAPL/17571/2026	PRADIPTA KUMAR PRADHAN @ BULU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPECIAL CRIME UNIT /14 /2025 () //	
16	D-BLAPL/17573/2026	SIBA GOUDA @ SIBARANJAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /296 /2024 () //	
17	D-BLAPL/17574/2026	MUKESH KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PALLAHARA /59 /2025 () //	AOD20220004577C202600046
18	D-BLAPL/17578/2026	TUNU MUNDARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	TIRING /31 /2026 () //	
19	D-BLAPL/17584/2026	SAMPAD PATRA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	PHIRINGIA /84 /2026 () //	
20	D-BLAPL/17585/2026	BUDU HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /58 /2022 () //	
21	D-BLAPL/17586/2026	SMRUTI SAGAR SAMAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOCHHAPADA /186 /2025 () //	
22	D-BLAPL/17587/2026	BIKASH MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /299 /2021 () //	
23	D-BLAPL/17588/2026	PRATAP JENA @ GARI	ANANTA NARAYAN PATTANAYAK	KALINGA NAGAR /139 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17591/2026	KRUSHNA CHANDRA NAIK	JUGALA KISHORE PANDA	BHANJANAGAR /647 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17593/2026	BIBHU SAHU @ BHIBI SAHU	MANAS KUMAR CHAND	PUINTALA /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17594/2026	MURALIDHAR MEHER @ MURALI MEHER	RAJESWAR DASH	SUBALAYA /20 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17596/2026	KANHU NAIK	BIBHU PRASAD CHHUALSINGH	TARASINGI /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17597/2026	MD.MANOWAR ANSARI	SANDEEP RAJ PANDA	KEONJHAR TOWN /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17598/2026	NIKHIL KUMAR DAS	ASIT KUMAR JENA	INDUSTRIAL ESTATE PS /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17600/2026	DIPANKAR PANDA	DURGADATTA MOHAPATRA	GHATAGAON /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17601/2026	PRABHAT KUMAR SAHU	AKSHAYA KUMAR SAHOO	REAMAL /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17603/2026	RANJAN KUMAR MAHANTA	AKSHAYA KUMAR SAHOO	DEOGARH /379 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17606/2026	ATTAR SINGH	SUDHANSHU SEKHAR DASH	BHUBANESWAR G.R.P.S. /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17611/2026	PRASANTA DIGAL	KISHORE CHANDRA KAR	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/17612/2026	STATE OF ODISHA SUSHANTA KUMAR SAHU @ SUSHANTA SAHU VS	SURYAKANTA DWIBEDI VS	// SAINTALA /132 /2026 ()	
36	D-BLAPL/17615/2026	STATE OF ODISHA SANATAN MALIK @ CHEMATA VS	SANTOSH CHANDRA ATABUDHI VS	// RAJNAGAR /43 /2026 ()	
37	D-BLAPL/17616/2026	STATE OF ODISHA SAGAR BARAL VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /225 /2025 ()	AOD20250001071C202600041
38	D-BLAPL/17624/2026	STATE OF ODISHA SARATHA SWAIN @ DHADIA VS	RAJIBA BIHARI MISHRA VS	// DELANGA /41 /2016 ()	AOD20240000586C202600166
39	D-BLAPL/17625/2026	STATE OF ODISHA AMIYA RANJAN NAYAK VS	ACHYUTANANDA PATTANAIK VS	// KEONJHAR TOWN /744 /2025 ()	AOD20240000586C202600165
40	D-BLAPL/17626/2026	STATE OF ODISHA NURESHA KHATOON @ MADHU VS	SASWATA PATNAIK VS	// PLANTSITE /100 /2023 ()	AOD20240001090C202600027
41	D-CMP/26321/2026	STATE OF ODISHA SANJAY PRADHAN VS	SANDIPANI NAYAK VS	// // ()	
42	D-CMP/26370/2026	AHALYA SAHOO ALYANA GAYATRI VS	ALOK KUMAR PANDA VS	// // ()	
43	D-CMP/26371/2026	ALYANA JAGANNATH @ ALYANA BABU RAO ASHOK KUMAR MISHRA @ ASHOK MISHRA VS	MANASH RANJAN BAUG VS	// // ()	AOR20220002374C202600074
44	D-CMP/26419/2026	HIMANSU SEKHAR PADHI TARA BIBI VS	SK ATTIULLAH VS	// // ()	
45	D-CMP/26426/2026	SK. ABDUL FARID BHRAMAR DALAI AND OTHERS VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202600109
		KRUSHNA CHANDRA ROUT		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/26326/2026	BASANTI SWAIN VS	ADV. VS	// ()	
47	D-CONTC/26346/2026	KRUPASINDHU PATTANAİK, JE/ SUBDIVISIONAL OFFICER, BARANGA PERIPHERY SUB DIVISION, TPCODL,CUTTACK DR.JAYASHREE NANDA VS	ADV. VS	// ()	
48	D-CONTC/26351/2026	ARVIND AGRAWAL, IAS SUSANTA KUMAR SADANGI VS	ADV. VS	// ()	
49	D-CONTC/26354/2026	R.S.GOPALAN, IAS SUSHREE SANGITA NAYAK VS	ADV. VS	// ()	
50	D-CONTC/26358/2026	PREMJIT NAYAK, IAS BIJAYA KUMAR SAHOO VS	ADV. VS	// ()	
51	D-CONTC/26373/2026	ER.BIBHUTI BHUSAN DASH,ENGINEER-IN-CHIEF,WATER RESOURCES,KHURDA KAVI SANGRAM KESHARI SATPATHY @ KAVI SATPADMY VS	ADV. VS	// ()	
52	D-CONTC/26375/2026	KALIPRASANNA MOHAPATRA, DIRECTOR HIGHER SECONDARY EDUCATION ODISHA DR. SWORUPA NANDA MALLICK VS	ADV VS	// ()	AOD20240000338C202600043
53	D-CONTC/26377/2026	ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. DHANURJAYA MOHARANA VS	Sameer Kumar Das VS	// ()	AOD20240000338C202600044
54	D-CONTC/26383/2026	PRAVAT KUMAR PARIDA DAMBARUDHAR MOHANTA VS	ADV. VS	// ()	
55	D-CONTC/26385/2026	GIRISH S.N., I.A.S SARAT KUMAR UPADHYAYA VS	ADV. VS	// ()	
56	D-CONTC/26389/2026	GIRISH S.N., I.A.S SUBASH CHANDRA TRIPATHY VS	ADV. VS	// ()	
57	D-CONTC/26393/2026	MADHUSMITA GIRI,B.E.O., BASUDEVPUR SANTOSH KUMAR BAGHA	SATYA RANJAN PATI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		MANISH AGRAWAL, I.A.S		//	
58	D-CONTC/26398/2026	NARAYAN MASHRA	ABHIRAM SWAIN	//	
		VS	VS	()	
		DUKEI SOREN, DEPUTY GENERAL MANAGER, BHUBANESWAR		//	
59	D-CONTC/26401/2026	SANGRAM KUMAR SAHU	ADV.	//	
		VS	VS	()	
		USHA PADHEE, IAS		//	
60	D-CONTC/26405/2026	BIDYADHAR BISWAL	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
61	D-CRLA/17509/2026	KHIRABDI BEHERA	S.SUDHANSU KUMAR SUBUDHI	VIGILANCE PS (BERHAMPUR) /45 /2011	
	CRLA/491/2026	VS	VS	SPECIAL JUDGE, SPL. COURT,BHUBANESWAR(Khordha)	
		STATE OF ODISHA(VIG.)		TR/0000004/2018	
62	D-CRLA/17537/2026	SHIBA NAIK	RASHMI RANJAN DAS	KANJIPANI /51 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/17555/2026	HITESH BHAI PATRA	PRASANTA KUMAR SATAPATHY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /50 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/17505/2026	SUMATI PRASAD BAFNA	MUKESH PANDA	/ /0	
		VS	VS	()	
		SHRIMATI KANTA AGARWAL		//	
65	D-CRLMC/17507/2026	JAGANNATH PRASAD DHAL	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/17510/2026	BICHITRA MALIK	BIKASH KUMAR KUND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/17512/2026	LOKESWAR SAHU	DEBARAJ HATI	TITILAGARH /94 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/17515/2026	PRAMOD JENA	DEBASISH PATNAIK	MARSHAGHAI /97 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/17525/2026	STATE OF ODISHA LAXMIKANTA DIGAL@ROCKY DIGAL VS	SUSANTA KUMAR MISHRA VS	// MUDANPUR RAMPUR /50 /2014 ()	
70	D-CRLMC/17533/2026	STATE OF ODISHA TAJU @ TAJUDDIN KHAN @ TAZUDDIN KHAN @ TAJUDDIN KHAN VS	AMNIKANTA PANDA VS	// TIGIRIA /223 /2025 ()	
71	D-CRLMC/17540/2026	STATE OF ODISHA SARBESWAR SAHOO VS	ABHAS MOHANTY VS	// LAXMISAGAR P.S. /65 /2025 ()	
72	D-CRLMC/17543/2026	STATE OF ODISHA SHANKARSAN BERIHA@SANKARSAN VS	UMESH CHANDRA BISWAL VS	// SONEPUR /61 /2019 ()	
73	D-CRLMC/17550/2026	STATE OF ODISHA KAILASH CHNADRA ROUT VS	DEBASIS SAHOO VS	// () //	AOR20220003390C202600028
74	D-CRLMC/17567/2026	STATE OF ODISHA VICTIM VS	RAKESH KUMAR ROUSTRAY VS	// SALIPUR /54 /2023 ()	
75	D-CRLMC/17577/2026	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	// ANANDAPUR /210 /2022 ()	
76	D-CRLMC/17627/2026	STATE OF ODISHA SUBHASHREE PRAVA ROUT VS	SURYANARAYAN BISWAL VS	// () //	AOR20220001325C202600011
77	D-CRLMC/17628/2026	REGIONAL PASSPORT OFFICER, REPRESENTED TO GOVERNMENT OF INDIA BISWAJIT NANDA VS	Sasmita Sahoo VS	// () //	AOR20250001022C202600001
78	D-CRLMP/17500/2026	SANHITA DASH PRAVAKAR PANDA VS	BISWAJIT MOHAPATRA VS	// /0 ()	
79	D-CRLMP/17502/2026	STATE OF ODISHA MADHUSMITA TRIPATHY VS	PARSURAM PARIJA VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLMP/17520/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	/ / 0 ()	
81	D-CRLMP/17526/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	/ / 0 ()	
82	D-CRLMP/17530/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	/ / 0 ()	
83	D-CRLMP/17531/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	/ / 0 ()	
84	D-CRLMP/17545/2026	PRADEEP KUMAR MAHAKUD @ MAHANKUDA VS RAJESWARI MAHAKUDA @ MAHANKUDA	RASHMI KANTA SAHU VS	/ / 0 ()	
85	D-CRLMP/17557/2026	JINY MAHALICK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ / 0 ()	
86	D-CRLMP/17563/2026	BISHNU CHARAN DASH VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	/ / 0 ()	
87	D-CRLREV/17544/2026	BILASH CHANDRA DASH VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	RAGHUNATHPUR /34 /2015 ()	
88	D-CRLREV/17564/2026	FAIZAM ALAM @ SRI FAIZAN ALAM VS STATE OF ODISHA	ASHUTOSH DAS VS	BISRA /18 /2026 ()	
89	D-CRLREV/17590/2026	SQ INFO SOLUTIONS VS CHINMAYANANDA PATRA	SUDEEP KUMAR SARANGI VS	/ / ()	AOD20260000163C202600055
90	D-EXP/26380/2026	SRIDEBI ALIAS SRIDEVI BHUYAN VS DISTRICT LEGAL SERVICE	SANTOSH KUMAR MAHANTY VS	/ / ()	AOD20240000242C202600156
91	D-FAO/26360/2026	RAHITA KHADIA	KARUNAKAR DAS	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
92	D-FAO/26368/2026	HIMANSU SEKHAR SAMAL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-FAO/26369/2026	PURNA CHANDRA ROUTRAY	SAMEER KUMAR DAS	//	AOD20240000338C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-FAO/26396/2026	DEEPANWITA MOHANTY	PRATAP CHANDRA MISHRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
95	D-MACA/26355/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK	NIBEDITA MOHANTY	//	
		VS	VS	()	
		BIDULATA DASH		//	
96	D-RPFAM/26334/2026	VIZIL HEMBRAM@VIZIL KUMAR HEMBRAM	RABINDRA NATH PRUSTY	//	
		VS	VS	()	
		ANJALI SOREN		//	
97	D-RPFAM/26390/2026	SASHI BHUSAN PRADHAN	SIBA PRASAD SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-RSA/26342/2026	BHAGABAN SAHOO	PRAKASH CHANDRA MISHRA	//	
		VS	VS	()	
		LABANI PRADHAN		//	
99	D-RSA/26418/2026	NANDADULAL SAMANTA SINGHAR	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		HEMANTA KUMAR PANIGRAHI		//	
100	D-RSA/26420/2026	NANDADULAL SAMANTA SINGHAR	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		MAYA MALLICK		//	
101	D-TRP(C)/26379/2026	Smitika Panda	UMA SHANKAR PATEL	//	AOR20220000263C202600046
		VS	VS	()	
		Swetank Devapriya Mishra		//	
102	D-TRP(C)/26425/2026	PUSHPANJALI SAHU ALIAS PUSPANJALI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600158
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WA/26362/2026	PRAMOD KUMAR DASH COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS BASANTI SAHOO	HANCIK MEHERA VS	// // ()	LOD20240000194C202600199
104	D-WA/26363/2026	COMMISSIONER CUM SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS SANJEEBA KUMAR SWAIN	AGODISHA VS	// // ()	LOD20240000200C202600186
105	D-WA/26364/2026	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT VS MADAN CHANDRA NAYAK	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600200
106	D-WA/26365/2026	CHIEF SECRETARY OF ODISHA VS BENUDHAR SAHOO	AGODISHA VS	// // ()	LOD20240000200C202600187
107	D-WA/26422/2026	OIL INDIA LIMITED VS SRIBAS KAR CHOUDHRY	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202600052
108	D-WA/26423/2026	ASTHA MANTRA BASINI, SHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600108
109	D-WA/26424/2026	SIRIDI SAI, WSHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600107
110	D-WP(C)/26320/2026	DHANESWAR MOHANTY VS UNION OF INDIA	MANAS PATI VS	// // ()	AOR20220001535C202600138
111	D-WP(C)/26322/2026	BHAGYA NAYAK VS STATE OF ODISHA	MOHIT AGARWAL VS	// // ()	
112	D-WP(C)/26323/2026	QUAMRUL ALAM KHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600045
113	D-WP(C)/26324/2026	MADAN MOHAN NAIK VS UNION OF INDIA	MANAS PATI VS	// // ()	AOR20220001535C202600141

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/26325/2026	JUBARAJ RANA VS THE CHIEF MANAGER (IR), STATE BANK OF INDIA, LOCAL HEAD OFFICE, BHUBANESWAR//	BIPIN KUMAR NAYAK VS	// ()	
115	D-WP(C)/26327/2026	ANANTA CHARAN SINGH VS UNION OF INDIA	MANAS PATI VS	// ()	AOR20220001535C202600139
116	D-WP(C)/26328/2026	SUBASH CHANDRA MUDULI VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600152
117	D-WP(C)/26329/2026	SUNIL KUMAR OJHA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600151
118	D-WP(C)/26330/2026	BINAPANI PANDA VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600026
119	D-WP(C)/26331/2026	MONA MANTRI VS STATE OF ODISHA	SONALI PANDA VS	// ()	
120	D-WP(C)/26332/2026	MAMATA SAMANTARAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()	
121	D-WP(C)/26333/2026	KUNDRU MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// ()	AOD20230000425C202600027
122	D-WP(C)/26335/2026	BHAKTU CHARAN HANSDA VS UNION OF INDIA	MANAS PATI VS	// ()	AOR20220001535C202600140
123	D-WP(C)/26336/2026	DHIRENDRA KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
124	D-WP(C)/26337/2026	NAMITA MINZ VS ORIYA MINZ	TUSAR KANTI PRAHARAJ VS	// ()	
125	D-WP(C)/26338/2026	SUCHITRA DAS	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/26339/2026	DR. SUKUMAR NANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/26340/2026	DR.SANDHYARANI BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/26341/2026	RAJESH KUMAR DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/26343/2026	CHHABIRANI MAHAKUD	AMULYA RATNA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/26344/2026	DR.BASANTA MANJARI KAR	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/26345/2026	MINANJALI MAHAPATRA	ASIT KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/26347/2026	JAMUNA SABAR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/26348/2026	MAMATA BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/26349/2026	PADMANAV CHOUDHURY		//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/26350/2026	OMPRAKASH ROUT	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/26352/2026	DR.AVAMAYEE NAYAK	NIHAL RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/26353/2026	STATE OF ODISHA PADMANAV CHOUDHURY VS	VS	// // 0	
138	D-WP(C)/26356/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SUKANTA KUMAR MISHRA VS	// // 0	
139	D-WP(C)/26357/2026	STATE OF ODISHA BHARAT BEHERA VS	DEVAVRAT DEVESH VS	// // 0	
140	D-WP(C)/26359/2026	STATE OF ODISHA RANJAN KUMAR SETHY @ RANJAN KUMAR SETHI VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
141	D-WP(C)/26361/2026	STATE OF ODISHA MANAGING COMMITTEE OF JAMESWAR HIGH SCHOOL, VS	SOBRAN KARI, DHENKANAL VS	// // 0	
142	D-WP(C)/26366/2026	STATE OF ODISHA MANAGING COMMITTEE OF BUDHARAJA HIGH SCHOOL, VS	KOPRIKARI ANDI VS	// // 0	
143	D-WP(C)/26367/2026	STATE OF ODISHA AARTI MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// // 0	
144	D-WP(C)/26372/2026	STATE BANK OF INDIA, MUMBAI BHABAGRAHI MAHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0	
145	D-WP(C)/26374/2026	STATE OF ODISHA MANAGING COMMITTEE OF RAGHUNATH JEW HIGH SCHOOL, VS	SPRISKAR, DHENKANAL VS	// // 0	
146	D-WP(C)/26376/2026	STATE OF ODISHA JAJATI KISHORE MAHANTA VS	SUBHADUTTA ROUTRAY VS	// // 0	
147	D-WP(C)/26378/2026	STATE OF ODISHA PRADIP KUMAR ROUT VS	JYOTIRMAY GUPTA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/26381/2026	NILESH KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
149	D-WP(C)/26382/2026	LAXMI SATPATHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
150	D-WP(C)/26384/2026	SAROJINI BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
151	D-WP(C)/26386/2026	DIPTIRANI MOHAPATRA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
152	D-WP(C)/26387/2026	DINABANDHU HALWA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
153	D-WP(C)/26388/2026	RUJIT MUDULI VS THE LEGAL MANAGER, M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI	KAPILA CHARAN NAYAK VS	// 0 //	
154	D-WP(C)/26391/2026	RUJIT MUDULI VS THE LEGAL MANAGER, M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI	KAPILA CHARAN NAYAK VS	// 0 //	
155	D-WP(C)/26392/2026	M/S.PKP BUILDCON PVT. LTD., KHORDHA VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //	
156	D-WP(C)/26394/2026	SUDHANSU BHUSAN TRIPATHY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
157	D-WP(C)/26395/2026	UPENDRA KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
158	D-WP(C)/26397/2026	MANAS KUMAR BHUJABAL VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //	
159	D-WP(C)/26399/2026	GYANA RANJAN MOHAPATRA	SWAPNA KUMAR OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
160	D-WP(C)/26400/2026	ARUN KUMAR JENA	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/26402/2026	AMULYA NAIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/26403/2026	BABITA KUMARI KHORA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/26404/2026	MANOJ KUMAR SAHOO	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR		//	
164	D-WP(C)/26406/2026	PANCHANAN MALIK	SWAPNIL ROY	//	AOR20220001600C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/26407/2026	PRAMITA BHATRA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/26408/2026	NRUSINGH CHARAN DHAL	ASISH KUMAR RAY	//	AOD20230000467C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/26409/2026	DEBENDRA KUMAR MAHANTA	SWAPNIL ROY	//	AOR20220001600C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/26410/2026	MOHINI SAHU	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/26411/2026	PRABIR KUMAR PANDA	ATUL TRIPATHY	//	AOD20240000618C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/26412/2026	NABAGHANA PRADHAN	SWAPNIL ROY	//	AOR20220001600C202600154
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/26413/2026	STATE OF ODISHA SMRUTI PRAVA PATRA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600115
172	D-WP(C)/26414/2026	STATE OF ODISHA AJIT KUMAR PATRA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600157
173	D-WP(C)/26415/2026	STATE OF ODISHA AJIT KUMAR SAHU VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600155
174	D-WP(C)/26416/2026	STATE OF ODISHA BHANJA MAHAPATRA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600157
175	D-WP(C)/26417/2026	AUTHORIZED OFFICER CUM CHIEF MANAGER, CREDIT AND NPA, SBI BABITA BHOI VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202600024
176	D-WP(C)/26421/2026	STATE OF ODISHA SATYAJIT SAHU VS	ANSHUMAN RAY VS	// // ()	
177	D-WPCRL/17518/2026	STATE OF ODISHA SIDHESWAR SITHA VS	RABINDRA KUMAR PRADHAN VS	// // ()	
178	D-ABLAPL/17499/2026	STATE OF ODISHA HARIHAR HEMBRAM @ MURMU VS	HEMANTA KUMAR MOHANTA VS	// // ()	BARIPADA TOWN /380 /2026
179	D-ABLAPL/17501/2026	STATE OF ODISHA AMIYA BEHERA VS	SUSHANTA HARICHANDAN VS	// // ()	ATHGARH /164 /2026
180	D-ABLAPL/17504/2026	STATE OF ODISHA RAJU YADAV VS	SOUMYA RANJAN DAS VS	// // ()	SECTOR-19 /145 /2025
181	D-ABLAPL/17511/2026	STATE OF ODISHA RAJESH KANNANS VS	HIMANSHU BHUSAN DASH VS	// // ()	UDITNAGAR /173 /2026
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :10/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/17513/2026	ABHI PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /142 /2026 () //	
183	D-ABLAPL/17514/2026	RAKESH MUDULI VS STATE OF ODISHA	AMARENDRA SAHOO VS	GURUDIJHATIA /144 /2026 () //	
184	D-ABLAPL/17516/2026	AKHAYA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /203 /2026 () //	
185	D-ABLAPL/17521/2026	PINTU SARKAR @ SUBRAT NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	LOISINGHA(BOLANGIR) /59 /2026 () //	
186	D-ABLAPL/17522/2026	NABAKISHORE BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /309 /2026 () //	
187	D-ABLAPL/17524/2026	NALINIKANTA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MAHAKALPARA /154 /2026 () //	
188	D-ABLAPL/17527/2026	ROMANCHA URMAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /210 /2026 () //	
189	D-ABLAPL/17528/2026	BABULA @ RAMACHANDRA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	ITAMATI /179 /2026 () //	
190	D-ABLAPL/17534/2026	DHARANIDHAR TRIPATHY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	//0 () //	
191	D-ABLAPL/17535/2026	GURUKRUSHNA TAREI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARIPADA SADAR /108 /2026 () //	
192	D-ABLAPL/17536/2026	RAMA CHANDRA GIRI VS STATE OF ODISHA	SK ATTULLAH VS	BALIAPAL /269 /2026 () //	AOR20230000379C202600005
193	D-ABLAPL/17538/2026	SUSHIL GUPTA @ BABUA	SUSANTA KUMAR SAHU	ATTABIRA /109 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/17541/2026	MUNA @ GAUTAM MALIK	ARIJEET MISHRA	PATTAMUNDAI MODEL /186 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/17542/2026	RAMESH CHANDRA JENA	RASHMI RANJAN MISHRA	NUAGAON /78 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/17546/2026	SAMANTA PRIYA DARSHAN DHIR @ AMIT	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/17547/2026	SURYAKANTA BARIK	SATYA NARAYAN MISHRA 4	SUNABEDA /25 /2026	AOR20220001615C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/17549/2026	MITHUN DHARUA @ GARJAN DHARUA	RAKESH KUMAR SARANGI	LACHHIPUR /98 /2026	AOR20220001665C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/17551/2026	NIRANJAN MOHARANA @ NIRANJANA MAHARANAPARTHA SARATHI DAS		PATNA /121 /2026	AOD20240000364C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/17553/2026	SUSHANTA KUMAR BEHERA @ BABULI @ SUSHANTA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /154 /2026	AOR20220001615C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/17556/2026	BABULI MAJHI	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /238 /2022	AOR20220001615C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/17559/2026	KAMALA KANTA BEHERA	ANWESA MISHRA	SORO /755 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/17560/2026	ASHOK KUMAR BEHERA	PRAVASH CHANDRA JENA	DHENKANAL SADAR /464 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/17561/2026	SARAJUDDIN KHAN @ SIRAJUDDIN	SATYA RANJAN MULIA	NISCHINTAKOILI /208 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/17565/2026	STATE OF ODISHA BISHNUPRIYA KHANDA VS	SATYA RANJAN MULIA VS	// BARANGA /277 /2026 ()	
206	D-ABLAPL/17566/2026	STATE OF ODISHA SUDAM KUMAR TANTI VS	SUNIL KUMAR PANDA VS	// SAMBALPUR SADAR /170 /2026 ()	
207	D-ABLAPL/17568/2026	STATE OF ODISHA SUSHANTA KUMAR LENKA VS	SATYA RANJAN MULIA VS	// MOTANGA /187 /2026 ()	
208	D-ABLAPL/17569/2026	STATE OF ODISHA RAKESH KUMAR JENA VS	PRASANTA KUMAR SAHOO VS	// SAHID NAGAR P.S. /25 /2026 ()	
209	D-ABLAPL/17570/2026	STATE OF ODISHA NARAYAN NAYAK VS	SATYA RANJAN MULIA VS	// KABISURYANAGAR /269 /2026 ()	
210	D-ABLAPL/17572/2026	STATE OF ODISHA SASMITA MUDULI VS	SATYASHREE MOHANTY VS	// INFOCITY PS /504 /2025 ()	
211	D-ABLAPL/17575/2026	STATE OF ODISHA MASROOR AHEMAD @ MASUR KHAN VS	AMULYA RATNA PANDA VS	// TIGIRIA /160 /2026 ()	
212	D-ABLAPL/17576/2026	STATE OF ODISHA CHITTARANJAN SAHOO @ SAHU VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /224 /2026 ()	AOR20220000246C202600025
213	D-ABLAPL/17579/2026	STATE OF ODISHA DILLIP KUMAR MISHRA VS	PRASHANTA KUMAR NAYAK VS	// SAINTALA /315 /2025 ()	AOR20220001582C202600004
214	D-ABLAPL/17580/2026	STATE OF ODISHA MOHIT SENAPATI VS	AMULYA RATNA PANDA VS	// BAISINGA /142 /2026 ()	
215	D-ABLAPL/17581/2026	STATE OF ODISHA BHARATI LENKA @ BHARATI ROUT VS STATE OF ODISHA	JAGADIP SAHOO VS	// MAHANGA /168 /2026 () //	AOD20250001139C202600013

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/17582/2026	SIDHARTHA CHAND VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //	
217	D-ABLAPL/17583/2026	BABULI SAHU @ BABULI KUMAR SAHU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	SUNABEDA /113 /2025 () //	
218	D-ABLAPL/17589/2026	DAMBARUDHAR PATEL @ BANTEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUBALAYA /25 /2026 () //	
219	D-ABLAPL/17592/2026	MANAS PANDEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAIKERA /68 /2026 () //	
220	D-ABLAPL/17595/2026	GYANENDRA SWAIN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	KIAKATA /67 /2026 () //	
221	D-ABLAPL/17599/2026	RAMESH CHANDRA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /182 /2026 () //	
222	D-ABLAPL/17602/2026	NITYANANDA SAHOO @ NITYANANDA SAHU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /196 /2026 () //	
223	D-ABLAPL/17604/2026	SAMIR KUMAR BURMAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KEONJHAR SADAR /758 /2025 () //	
224	D-ABLAPL/17605/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	EOW,BHUBANESWAR /8 /2026 () //	
225	D-ABLAPL/17607/2026	TITU @ TUTU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /568 /2022 () //	
226	D-ABLAPL/17608/2026	SURYA NARAYAN SAMAL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAMBALPUR TOWN /99 /2025 () //	
227	D-ABLAPL/17609/2026	MANORANJAN MOHAPATRA @ M.R.MOHAPATRA	SOUMYA RANJAN DAS	SECTOR-7 /114 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :10/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/17610/2026	STATE OF ODISHA BICHITRA GOUDA	SANJIB KUMAR BHANJADEO	// BAIDYANATHPUR /276 /2025	
		VS	VS	()	
229	D-ABLAPL/17613/2026	STATE OF ODISHA KETAN SINGH @ KITA MAJHI	SURYAKANTA DWIBEDI	// TITILAGARH /192 /2026	
		VS	VS	()	
230	D-ABLAPL/17614/2026	STATE OF ODISHA MANASI NATH	HAREKRUSHNA DASH	// RAMACHANDRAPUR /119 /2017	AOD20240000001C202600059
		VS	VS	()	
231	D-ABLAPL/17617/2026	STATE OF ODISHA BROTHER IN LAW	SARAT KUMAR JENA	// BARGARH /105 /2026	
		VS	VS	()	
232	D-ABLAPL/17618/2026	STATE OF ODISHA ABHISHEK BHANJA	DIPTI RANJAN BHOKTA	// JEYPORE TOWN /154 /2026	
		VS	VS	()	
233	D-ABLAPL/17619/2026	STATE OF ODISHA MD. BALISTER SHEIK @ MD. BARISTER	SUNIL KUMAR PANDA	// SUNDARGARH TOWN /229 /2026	
		VS	VS	()	
234	D-ABLAPL/17620/2026	STATE OF ODISHA BABY RANI BEHERA	JUGALA KISHORE PANDA	// CUTTACK VIGILANCE /4 /2026	
		VS	VS	()	
235	D-ABLAPL/17621/2026	STATE OF ODISHA(VIG.) AKSHAY KUMAR NAYAK	AMLAN SHAKTI PAUL	// MAHILA P.S.(BBSR) /204 /2026	AOD20250001071C202600040
		VS	VS	()	
236	D-ABLAPL/17622/2026	STATE OF ODISHA PABITRA BHOI	AMLAN SHAKTI PAUL	// KHURDA SADAR /142 /2021	AOD20250001071C202600039
		VS	VS	()	
237	D-ABLAPL/17623/2026	STATE OF ODISHA BISWAJIT NAYAK	AMLAN SHAKTI PAUL	// MAHILA P.S.(BBSR) /204 /2026	AOD20250001071C202600038
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :10/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/17555/2026 CRLMA/ /	HITESH BHAI PATRA MP	PRASANTA KUMAR SATAPATHY	21/2026
2	D-CRLMP/17545/2026 CRLMP/ /	PRADEEP KUMAR MAHAKUD @ MAHANKRISHNA	RUSMI KANTA SAHU	153/2026
3	D-RPFAM/26334/2026 RPFAM/ /	VIZIL HEMBRAM@VIZIL KUMAR HEMBRAM	MBINDRA NATH PRUSTY	242/2026
4	D-RVWPET/23283/2026 RVWPET/ /	SATYA NARAYAN DAS @ BEHERA MP	ARIJEET MISHRA	281/2026
5	D-BLAPL/13837/2026 BLAPL/4710/2026	PANCHANAN BISOI MP	AMULYA RATNA PANDA	432/2026
6	D-BLAPL/12630/2026 BLAPL/4338/2026	SUBRAT ROUT MP	BIJAY KUMAR BEHERA	433/2026
7	D-BLAPL/37476/2025 BLAPL/12874/2025	HARISH JAISWAL MP		434/2026
8	D-BLAPL/17523/2026 BLAPL/ /	LALIT BHUJABAL @ LALIT BHUJABALA MP	ADITI HOTA	435/2026
9	D-BLAPL/17106/2026 BLAPL/5896/2026	SANTOSH SETHI @ SIDHU MP	KEDAR CHANDRA SARANGI	436/2026
10	D-BLAPL/15321/2026 BLAPL/5469/2026	NURAT DIGAL MP	BIJAY KUMAR BEHERA	437/2026
11	D-BLAPL/10646/2026 BLAPL/3519/2026	CHUDAMANI @ CHUDARAM SETH MP	SARAT KUMAR JENA	438/2026
12	D-BLAPL/14760/2026 BLAPL/5252/2026	SURESH KUMAR MANGARAJ @ BAPI MP	BIJAY KUMAR BEHERA	439/2026
13	D-BLAPL/15794/2026 BLAPL/5450/2026	DINESH MAHARANA MP	SASWATA PATNAIK	440/2026
14	D-BLAPL/14760/2026 BLAPL/5252/2026	SURESH KUMAR MANGARAJ @ BAPI MP	BIJAY KUMAR BEHERA	441/2026
15	D-CRLREV/11552/2026 CRLREV/303/2026	KARTIKA LAMA MP	ARIJEET MISHRA	676/2026
16	D-CRLREV/17544/2026 CRLREV/ /	BILASH CHANDRA DASH MP	PRANAYANEE DASMOHAPATRA	677/2026
17	D-CRLREV/17590/2026 CRLREV/ /	SQ INFO SOLUTIONS MP	SUDEEP KUMAR SARANGI	678/2026
18	D-RSA/26342/2026 RSA/ /	BHAGABAN SAHOO MP	PRAKASH CHANDRA MISHRA	896/2026
19	D-FAO/26396/2026 FAO/ /	DEEPANWITA MOHANTY MP	PRATAP CHANDRA MISHRA	940/2026
20	D-FAO/26368/2026 FAO/ /	HIMANSU SEKHAR SAMAL MP	DILLIP KUMAR MOHAPATRA	941/2026
21	D-FAO/26368/2026 FAO/ /	HIMANSU SEKHAR SAMAL MP	DILLIP KUMAR MOHAPATRA	942/2026
22	D-FAO/26369/2026 FAO/ /	PURNA CHANDRA ROUTRAY MP	SAMEER KUMAR DAS	943/2026
23	D-ABLAPL/13235/2026 ABLAPL/5278/2026	SIBA PRASAD PUJARI MP		974/2026
24	D-ABLAPL/13591/2026 ABLAPL/5620/2026	RATIKANTA SETHI MP	DEEPAK KUMAR MOHAPATRA	975/2026
25	D-ABLAPL/17620/2026 ABLAPL/ /	BABY RANI BEHERA MP	JUGALA KISHORE PANDA	976/2026
26	D-CMP/26321/2026	SANJAY PRADHAN	SANDIPANI NAYAK	

27	CMP/ / D-CMP/26261/2026	MP POTNURU PRASANALATA @ P. PRASANASOUBHAGYA KUMAR DASH	1091/2026
28	CMP/ / D-CMP/26370/2026	MP ALYANA GAYATRI ALOK KUMAR PANDA	1092/2026
29	CMP/ / D-CMP/26419/2026	MP TARA BIBI SK ATTIULLAH	1093/2026
30	CMP/ / D-CMP/26371/2026	MP ASHOK KUMAR MISHRA @ ASHOK MISHRAMANASH RANJAN BAUG	1094/2026
31	CMP/ / D-MACA/26355/2026	MP NATIONAL INSURANCE COMPANY LTD., SUBHAKA MOHANTY	1095/2026
32	MACA/ / D-CRLMC/27/2026	MP ADWAIT KUMAR PRADHAN	1341/2026
33	CRLMC/716/2026 D-CRLMC/17505/2026	MP SUMATI PRASAD BAFNA MUKESH PANDA	1464/2026
34	CRLMC/ / D-CRLMC/17507/2026	MP JAGANNATH PRASAD DHAL BIKRAM CHANDRA GHADEI	1465/2026
35	CRLMC/ / D-CRLMC/17512/2026	MP LOKESWAR SAHU DEBARAJ HATI	1466/2026
36	CRLMC/ / D-CRLMC/17515/2026	MP PRAMOD JENA DEBASISH PATNAIK	1467/2026
37	CRLMC/ / D-CRLMC/17533/2026	MP TAJU @ TAJUDDIN KHAN @ TAZUDDIN KHAN JYOTIRAMA K PANDA	1468/2026
38	CRLMC/ / D-CRLMC/17157/2026	MP SATYA SWAIN SOUBHAGYA KUMAR DASH	1469/2026
39	CRLMC/ / D-CRLMC/17577/2026	MP SUMANTA KUMAR SAHOO SANTOSH CHANDRA ATABUDHI	1470/2026
40	CRLMC/ / D-CRLMC/16423/2026	MP KARUNAKAR SAHU @ KARUNAKAR SAHOPARESH BHOI	1471/2026
41	CRLMC/1817/2026 D-CRLA/9801/2026	MP NARAHARI PANDA PRAGYAN PARAMITA MOHANTY	1472/2026
42	CRLA/369/2026 D-CRLA/17509/2026	MP KHIRABDI BEHERA S.SUDHANSU KUMAR SUBUDHI	1505/2026
43	CRLA/491/2026 D-CRLA/17509/2026	MP KHIRABDI BEHERA S.SUDHANSU KUMAR SUBUDHI	1506/2026
44	CRLA/491/2026 D-CRLA/423/2023	MP TULIA@NIGAMANANDA JENA DEVASHIS PANDA	1507/2026
45	CRLA/423/2023 D-CRLA/37371/2025	MP LALU SAHOO MANORANJAN ACHARYA	1508/2026
46	CRLA/1401/2025 D-CRLA/32955/2025	MP LELIA RANJIKAR JYOTIRMAYA SAHOO	1509/2026
47	CRLA/1288/2025 D-CRLA/17537/2026	MP SHIBA NAIK RASHMI RANJAN DAS	1510/2026
48	CRLA/ / D-CRLA/17537/2026	MP SHIBA NAIK RASHMI RANJAN DAS	1511/2026
49	CRLA/ / D-CRLA/16391/2026	MP KAMAL MALLICK@LALU ASHOK KUMAR SARANGI	1512/2026
50	CRLA/ / D-CRLA/40203/2025	MP ASHWINI NAIK @ ASWINI KUMAR NAIK BIKASH KUMAR DASH	1513/2026
51	CRLA/226/2026 D-CRLA/15329/2026	MP GANGA BADAMUNDI @ GANGA BALAMUNDI BIKASH KUMAR DASH	1514/2026
52	CRLA/482/2026 D-CRLA/15329/2026	MP GANGA BADAMUNDI @ GANGA BALAMUNDI BIKASH KUMAR DASH	1515/2026
53	CRLA/482/2026 D-WA/1722/2023	MP STATE OF ODISHA MANOJA KUMAR KHUNTIA,A.G.A	1516/2026
54	WA/1722/2023 D-WA/40297/2024	MP STATE OF ODISHA SANGRAM JENA, A.G.A	2016/2026
55	WA/2569/2024 D-WP(C)/24201/2026	MP NIRANJAN SAHOO LINGARAJ MOHANTY	2017/2026
56	WP(C)/16822/2026 D-WP(C)/26331/2026	MP MONA MANTRI SONALI PANDA	11022/2026
57	WP(C)/ / D-WP(C)/7090/2020	MP YOSOBANTA KUMAR NAYAK M/S.BIDYADHAR MANASINGH	11023/2026
	WP(C)/7090/2020	MP	11024/2026

58	D-WP(C)/26320/2026 WP(C)/ /	DHANESWAR MOHANTY MP	MANAS PATI	11025/2026
59	D-WP(C)/26341/2026 WP(C)/ /	RAJESH KUMAR DAS MP	MANOJA KUMAR KHUNTIA	11026/2026
60	D-WP(C)/26102/2026 WP(C)/ /	JAGANNATHA RATH @ JAGANNATHA RAHMANANTA MOHANTA MP		11027/2026
61	D-WP(C)/26349/2026 WP(C)/ /	PADMANAV CHOUDHURY MP		11028/2026
62	D-WP(C)/26350/2026 WP(C)/ /	OMPRAKASH ROUT MP	BIJAYA KUMAR BEHERA 1	11029/2026
63	D-WP(C)/26324/2026 WP(C)/ /	MADAN MOHAN NAIK MP	MANAS PATI	11030/2026
64	D-WP(C)/26353/2026 WP(C)/ /	PADMANAV CHOUDHURY MP		11031/2026
65	D-WP(C)/26359/2026 WP(C)/ /	RANJAN KUMAR SETHY @ RANJAN KUMAR SETHY MP	ARUNESH KUMAR DWIVEDY	11032/2026
66	D-WP(C)/26327/2026 WP(C)/ /	ANANTA CHARAN SINGH MP	MANAS PATI	11033/2026
67	D-WP(C)/26372/2026 WP(C)/ /	BHABAGRAHI MAHANTA MP	SUBHADUTTA ROUSTRAY	11034/2026
68	D-WP(C)/26378/2026 WP(C)/ /	PRADIP KUMAR ROUT MP	JYOTIRMAY GUPTA	11035/2026
69	D-WP(C)/26376/2026 WP(C)/ /	JAJATI KISHORE MAHANTA MP	SUBHADUTTA ROUSTRAY	11036/2026
70	D-WP(C)/25856/2026 WP(C)/17993/2026	UMESH CHANDRA MOHANTY MP	ASHOK KUMAR SARANGI	11037/2026
71	D-WP(C)/26384/2026 WP(C)/ /	SAROJINI BEHERA MP	GOPINATH PANDA	11038/2026
72	D-WP(C)/23926/2026 WP(C)/16408/2026	SUBRAT KUMAR TRIPATHY MP	SAMEER KUMAR DAS	11039/2026
73	D-WP(C)/23926/2026 WP(C)/16408/2026	SUBRAT KUMAR TRIPATHY MP	SAMEER KUMAR DAS	11040/2026
74	D-WP(C)/26387/2026 WP(C)/ /	DINABANDHU HALWA MP	GOPINATH PANDA	11041/2026
75	D-WP(C)/26386/2026 WP(C)/ /	DIPTIRANI MOHAPATRA MP	SAGARIKA SAHOO	11042/2026
76	D-WP(C)/26388/2026 WP(C)/ /	RUJIT MUDULI MP	KAPILA CHARAN NAYAK	11043/2026
77	D-WP(C)/26391/2026 WP(C)/ /	RUJIT MUDULI MP	KAPILA CHARAN NAYAK	11044/2026
78	D-WP(C)/26397/2026 WP(C)/ /	MANAS KUMAR BHUJABAL MP	LAMBIT SENAPATI	11045/2026
79	D-WP(C)/26400/2026 WP(C)/ /	ARUN KUMAR JENA MP	ANJAN KUMAR BISWAL	11046/2026
80	D-WP(C)/26335/2026 WP(C)/ /	BHAKTU CHARAN HANSDA MP	MANAS PATI	11047/2026
81	D-WP(C)/26402/2026 WP(C)/ /	AMULYA NAIK MP	BANSHIDHAR SATAPATHY	11048/2026
82	D-WP(C)/26403/2026 WP(C)/ /	BABITA KUMARI KHORA MP	JANAKI KANTA MAHAPATRA	11049/2026
83	D-WP(C)/26404/2026 WP(C)/ /	MANOJ KUMAR SAHOO MP	HRUDANANDA MOHAPATRA	11050/2026
84	D-WP(C)/26407/2026 WP(C)/ /	PRAMITA BHATRA MP	JANAKI KANTA MAHAPATRA	11051/2026
85	D-WP(C)/25727/2026 WP(C)/17742/2026	M/S. BKD INFRASTRUCTURE PVT. LTD ANPRMOSHIBHADRANIPRAK INFRASTRUCTURE PVT. LTD. (JV), SAMBALPUR		11052/2026
86	D-WP(C)/20823/2026 WP(C)/ /	RUPA BEWA MP	NIRANJAN PANDA	11053/2026
87	D-WP(C)/6028/2024 WP(C)/3453/2024	TRILOCHAN MALIK MP	M/S SWAPNIL ROY	11054/2026
88	D-WP(C)/26421/2026 WP(C)/ /	SATYAJIT SAHU MP	ANSHUMAN RAY	11055/2026
89	D-WP(C)/26411/2026	PRABIR KUMAR PANDA	ATUL TRIPATHY	

	WP(C)/ /	MP		11056/2026
90	D-WP(C)/23839/2026	BISWAJIT LENKA	DIPTI RANJAN BHOKTA	
	WP(C)/16782/2026	MP		11057/2026
91	D-WP(C)/26413/2026	SMRUTI PRAVA PATRA	ATUL TRIPATHY	
	WP(C)/ /	MP		11058/2026
92	D-WP(C)/26416/2026	BHANJA MAHAPATRA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		11059/2026